


ORDER

In supersession of all earlier orders, the following Judicial Officers of Industrial Tribunals and Labour Courts, Rouse Avenue Court Complex, New Delhi are hereby authorized to act as Link Courts in the event of non-availability of Judicial Officers mentioned in column No.1 to dispose of urgent matters/ miscellaneous applications filed in the courts of Judicial Officers mentioned in column No.1, with immediate effect:-

S.No	Name of the Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Ajay Goel, Presiding Officer, Industrial Tribunal-1	Sh. Rakesh Kumar Sharma, Presiding Officer, Industrial Tribunal-2	
2	Sh. Rakesh Kumar Sharma, Presiding Officer, Industrial Tribunal-2	Sh. Ajay Goel, Presiding Officer, Industrial Tribunal-1	
3	Sh. Mukesh Kumar, Presiding Officer, Labour Court-01	Ms. Monika Saroha, Presiding Officer, Labour Court-02	Ms. Manisha Tripathy, Presiding Officer, Labour Court-03
4	Ms. Monika Saroha, Presiding Officer, Labour Court-02	Ms. Manisha Tripathy, Presiding Officer, Labour Court-03	Sh. Gorakh Nath Pandey, Presiding Officer, Labour Court-04
5	Ms. Manisha Tripathy, Presiding Officer, Labour Court-03	Sh. Gorakh Nath Pandey, Presiding Officer, Labour Court-04	Ms. Bhavna Kalra Presiding Officer, Labour Court-05
6	Sh. Gorakh Nath Pandey, Presiding Officer, Labour Court-04	Ms. Bhavna Kalra Presiding Officer, Labour Court-05	Sh. Chander Mohan, Presiding Officer, Labour Court-06
7	Ms. Bhavna Kalra Presiding Officer, Labour Court-05	Sh. Chander Mohan, Presiding Officer, Labour Court-06	Ms. Navita Kumari Bagha, Presiding Officer, Labour Court-07
8	Sh. Chander Mohan, Presiding Officer, Labour Court-06	Ms. Navita Kumari Bagha, Presiding Officer, Labour Court-07	Sh. Tarun Yogesh, Presiding Officer, Labour Court-08
9	Ms. Navita Kumari Bagha, Presiding Officer, Labour Court-07	Sh. Tarun Yogesh, Presiding Officer, Labour Court-08	Sh. Joginder Prakash Nahar, Presiding Officer, Labour Court-09
10	Sh. Tarun Yogesh, Presiding Officer, Labour Court-08	Sh. Joginder Prakash Nahar, Presiding Officer, Labour Court-09	Sh. Ankit Singla, Presiding Officer, Labour Court-10
11	Sh. Joginder Prakash Nahar, Presiding Officer, Labour Court-09	Sh. Ankit Singla, Presiding Officer, Labour Court-10	Sh. Mukesh Kumar, Presiding Officer, Labour Court-01
12	Sh. Ankit Singla, Presiding Officer, Labour Court-10	Sh. Mukesh Kumar, Presiding Officer, Labour Court-01	Ms. Monika Saroha, Presiding Officer, Labour Court-02


 (VINAY KUMAR GUPTA)
 Principal District & Sessions Judge-
 cum-Special Judge(PC Act)(CBI),
 Rouse Avenue Court Complex, New Delhi.

No.Link Roster/POIT-LC/RAOC/Gaz./2023/ 4716C-4770C Dated 06.03.2023

Copy forwarded digitally for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All Judicial Officers of Industrial Tribunals and Labour Courts, RAOC, New Delhi.
4. The Labour Commissioner, Civil Lines, Delhi.
5. The Secretary, Bar Council of Delhi, New Delhi.
6. All the Branch In-charges, RAOC, New Delhi.
7. The P.S./Reader to the undersigned.
8. The Hon'y. Secretary, Bar Associations, Rouse Avenue, Tis Hazari, Patalia House, Saket, Karolbagh, Rohini & Dwarka Courts, Delhi/New Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.


 Principal District & Sessions Judge-
 cum-Special Judge(PC Act)(CBI),
 Rouse Avenue Court Complex, New Delhi.